- (xiii) Funding of the NHDP Projects under SARDP-NE and in Jammu and Kashmir with Additional Budgetary Support (ABS) over and above the cess that the Government provides to NHAI on a yearly basis.
- (xiv) 'In Principle' approval of the Government Support to the NHAI for:
 - a. Issuance of Tax exempted bonds.
 - b. Guarantee cover to the Borrowing Plan of NHAI.
 - c. Out of the borrowing approval of Rs.30,000 crores earlier provided to Indian Infrastructure Finance Company Limited (IIFCL), Rs.10,000 crores under the fiscal stimulus package will be transferred to NHAI, as per its borrowing requirement.
 - d. Assistance in negotiating non-sovereign multilateral loans from World Bank, ADB, JBIC etc. by providing back to back support, if necessary.
 - e. Providing a Letter of Comfort from Ministry of Finance confirming the availability of Cess at least till 2030-31.

Targets for road construction

723. SHRI T.T.V. DHINAKARAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether road construction targets will be met this year; and
- (b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) This Ministry is primarily responsible for the development and maintenance of National Highways only. All other roads fall within the purview of the respective State Government/Union Territory. All efforts are being made to achieve the targets set for construction of National Highways during the current year.

Declaration of roads as National Highway

724. SHRI PENUMALLI MADHU: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of criteria adopted in declaring any road as a National Highway;
- (b) the details of National Highways in the country with their length, State-wise;
- (c) the details of roads sent by various States for upgradation as National Highways, State-wise, with a particular reference to Andhra Pradesh; and
 - (d) the action that has been taken in the above proposals by his Ministry so far?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) An eleven point criteria broadly has been adopted for declaring a road/stretch of State roads into National Highway. Copy of eleven point criteria is given in Statement-I (See below).